

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(CAA) No.30/KB/2018

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th February 2018, 10.30 A.M

Name of the Company	S. Jitendra Trading & Investment Pvt.Ltd		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. BIDISHA ACHARI, PCS

Petitioner.

Bidisha Achari
13/02/2018

ORDER

Ld. Pr. CS for the petitioner is present.

At the request of Central Govt. Vide letter addressed to this Tribunal, adjourned for hearing.

List it on 07/03/2018.

Sd

(Jinan K.R.)
Member (J)